

year, in order to cover fully the requirement of imported raw material.

Supply of Electronic Equipment to India by U. S. A.

*1526. SHRI G. VENKATSWAMY : Will the Minister of DEFENCE be pleased to state :

(a) whether the United States has offered India certain electronic equipment to watch out for enemy air intrusions ;

(b) if so, whether it is proposed to purchase the equipment : and

(c) the cost of the equipment ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No Sir.

(b) and (c). Do not arise.

Acquisition of Land in Cavelossim in Goa

*1527 SHRI ERASMO DE SEQUEIRA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken possession of any land by acquisition of Cavelossim in Goa ;

(b) the date on which possession was taken;

(c) the compensation offered and the date on which it was offered ; and

(d) the compensation paid and the date on which it was paid ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d). About 230 acres of land at Cavelossim (Goa) was requisitioned and possession taken over on various dates between April and July, 1970. The amount of compensation payable as a result of requisitioning has not been finally determined by the local civil authorities. The Collector of Goa has, however, been advised to make 'on account' payment. It has been decided to acquire the land permanently. Acquisition proceedings are in progress.

Rise in Price of Chloroformin

*1528. SHRI C. CHITTIBABU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Chloroformin which was being sold at less than Rs. 4 per 100 tablets is now being sold at more than Rs. 13 per 100 ;

(b) if so, the reasons for the phenomenal increase in the price of this drug ; and

(c) the action taken by Government against the drug manufacturers ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) No, Sir. The retail price of Chloroformin tablets in bottle packing of 100 tablets was Rs. 13.80 plus taxes before the commencement of the Drugs (Prices Control) Order, 1970, in May 1970, whereas the present price of 100 tablets in strip packing is Rs. 13.50 plus taxes.

(b) and (c). Do not arise.

Rise in Price of Diesel Oil

*1529. SHRI TEJA SINGH SWATANTRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the prices of diesel oil have gone up after the recent rise in excise duty levied by Central Government ;

(b) if so, pre and post budget prices of diesel oil per litre ;

(c) the cost, Excise Duty, Central Tax and net profit in pre and post budget as regards diesel oil ; and

(d) steps being taken to check the rise in prices affecting adversely the small farmers with less than 30 acres of land ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b). Due to steep increase in crude prices which has occurred since November 1970, the prices of petroleum products were increased with effect from 28. 5. 1971. The price of High Speed Diesel Oil was thus increased by Rs. 27.81 per KL from that date. New rates of excise duty came into effect on 29. 5. 71; but there was no increase in the excise duty on High Speed Diesel Oil and thus no increase in the prices of diesel oil on account of excise duty and thus the pre and post budget prices of High Speed Oil are the same. The price of High Speed Diesel Oil ex-retail pump outlet at Bombay with effect from 28. 5. 71 is Rs.

733.34 per KL and at Calcutta Rs. 745.53 per KL. The prices differ slightly from one pricing point to another.

(c) It is not technically possible to indicate the cost of production of any particular petroleum product because the various products are jointly produced from the crude oil and for the same reason it is not possible to state any figure for profit for any single product. The total excise duty on High Speed Diesel Oil is Rs. 505.31 per KL, at 29.5°C. There is no other Central tax imposed on High Speed Diesel Oil unless Central Sales Tax is realised thereon by any particular State Government.

(d) Does not arise.

Loan for Rural and Urban Housing Programmes in Andhra Pradesh

*1530. SHRI GANGA REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount allotted to Andhra Pradesh during the year 1971-72 for rural and urban housing programmes ;

(b) the total amount that the Government of Andhra Pradesh has asked for ; and

(c) the reaction of Government thereto .

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). Against an Outlay of Rs. 167.00 lakhs (inclusive of L. I. C. funds) proposed by the Government of Andhra Pradesh in their annual Plan for the year 1971-72 for rural and urban housing programmes, an Outlay of Rs. 169.00 lakhs has been approved by the Planning Commission. Since, however, Central assistance is given to States in the form of block loans and block grants without being tied to any specific scheme or head of development, it is entirely within the discretion of the State Government to determine the amount to be used for their housing programme, in the light of their own priorities and requirements.

(c) Does not arise.

Appointment of an Indian Audit and Accounts service Officer by the World Bank

6581. S. C. SAMANTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the World Bank has succeeded in securing the services of IA and AS Officer earlier dealing with the classified files on Defence Imports from Socialist block ; and

(b) what security checks, the Foreign Office makes on the persons recommended by other Ministers for foreign assignments ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) : An IA and AS officer, formerly Joint Secretary in the Department of Economic Affairs, dealing with classified files on Defence Imports, including those from Socialist countries, was deputed to the World Bank in April 1971 by the Ministry of Finance with the concurrence of the Ministry of External Affairs. The deputation was made on the initiative of the Indian Director on the World Bank and was in the public interest.

(b) In accordance with the standard procedure, political clearance of the Ministry of External Affairs is required in respect of deputations recommended by other Ministries for international assignments. Security clearance is a prerequisite in respect of all Government servants dealing with classified subjects and specific clearance for particular assignments is obtained from Ministry of Home Affairs, wherever necessary.

Setting up of Marketing Centre in Safdarjung Enclave, New Delhi

6582. SHRI S. C. SAMANTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is no marketing centre in the Safdarjung Enclave, a Government Developed Colony in New Delhi ;

(b) whether the residents of the locality have to undergo great inconvenience as they have to go far away marketing places ;

(c) whether there is any proposal for setting up a marketing centre for the locality ; and

(d) if so, where it would be located ;

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) to (d). There is provision for Community Centre, shopping